

Traffic Police in watching and monitoring the traffic flow at certain important inter-sections.

(d) The steps taken to ensure safe driving in Delhi include construction of flyovers, widening of roads, deployment of traffic staff at more regulation points/inter-sections, strengthening of patrol duty even during non-peak hours, radar checking of over-speeding, removal of road encroachments and improperly parked vehicles, prescription of speed limits for various types of vehicles for different areas and implementation of Road Safety Education programme for road users.

### रेलवे आवास को खाली कराना

3900. श्री दश राम शर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे के उन कम्पनी कमांडरों तथा सब इंस्पेक्टरों की संख्या कितनी है और पैदलार ब्योरा तथा स्थानान्तरण की तारीख क्या है जो अगस्त, 1981 से अब तक की अवधि के दौरान एक स्टेशन से दूसरे स्टेशन को स्थानान्तरित किये गये हैं और जो अपनी निवृत्ति के पिछले स्थानों पर रेलवे क्वार्टरों पर अब भी कब्जा किये हुये हैं और उन्हें खाली नहीं कर रहे हैं :

(ख) क्या रेलवे आवास को खाली कराने की दृष्टि से उनके विरुद्ध कोई कार्यवाही किये जाने का विचार है और यदि हां, तो तत्सम्बन्धी ब्योरा क्या है ; और

(ग) उन इंस्पेक्टरों कम्पनी कमांडरों तथा सब इंस्पेक्टरों की संख्या कितनी है जो हाल ही में अगस्त, 1981 से और सितम्बर, 1981 के दौरान दिल्ली से अन्य स्थानों को स्थानान्तरित किये गये थे और जिन्होंने दिल्ली में रेलवे आवास को खाली नहीं किया

है और क्या सरकार ने उनके खिलाफ कोई कार्यवाही की है और यदि हां, तो तत्संबन्धी ब्योरा क्या है और यदि नहीं, तो तो उसके क्या कारण हैं ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) और (ख). अगस्त, 1981 से अब तक उत्तर रेलवे पर स्थानान्तरित किये गये कम्पनी कमांडरों/उप निरीक्षकों की संख्या, जिनके पास अभी भी रेलवे क्वार्टर हैं, नीचे दी गयी है:—

स्थानान्तरित किये गये कम्पनी कमांडर	संख्या
तारीख	
23-9-81	1
11-1-1982	1
7-6-1982	2
8-6-1982	2
29-7-1982	1
<b>जोड़</b>	<b>7</b>

स्थानान्तरित किये गये उपनिरीक्षक	संख्या
तारीख	
31-5-1982	2
2-6-1982	1
10-6-1982	1
11-8-1982	1
<b>जोड़</b>	<b>5</b>

उपर्युक्त में से, कुछ कर्मचारियों ने अपनी तैनाती के पिछले स्थानों पर क्वार्टर

होके रखने के लिये आबेदन पत्र दिये हैं। उनके आबेदनों पर विचार किया जा रहा है। कुछ मामलों में क्वार्टर खाली न करने के लिये दंडात्मक किराया वसूल किया जा रहा है। क्वार्टरों को खाली कराने के भी प्रयास किये जा रहे हैं, जिसके लिये क्वार्टरों की बेदखली के लिये आवश्यक नोटिस जारी कर दिये गये हैं।

hand, the presence of the Administrator appointed under the Auroville (Emergency Provisions) Act, 1980, has reduced tension in the area.

It may also be added that the Administrator does not exercise any power under the Act to deal with the law and order problems which are the responsibility of the local civil administration.

#### System for transfer of staff on registered priority basis

3902. SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board has directed for adoption of a system for registration of requests for the transfer of staff and they are to be transferred on the basis of the priority so registered and this has long back been maintained in Bikaner Division of the Northern Railway;

(b) if so, whether the priority so maintained has not been considered in the case of periodical transfers of parcel/booking clerks;

(c) if so, the reasons therefor and the action being taken to redress staff grievances in this behalf; and

(d) if not, reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) to (d). Periodical transfers of staff are ordered on administrative grounds and not necessarily based on requests of staff, and registration thereof. Even so, to the extent feasible, adjustment of transfer is made in order to avoid hardship to staff.

(ग) जैसा कि ऊपर कहा गया है, एक कम्पनी कमांडर का स्थानान्तरण सितम्बर, 1981 में किया गया था। अनधिकृत रूप से क्वार्टर के अधिग्रहण के लिये उमसे दंडात्मक किराया वसूल किया जा रहा है। इसके प्रतिरिक्त, क्वार्टर खाली कराने के लिये उपयुक्त कार्यवाई की जा रही है।

#### Group clashes in Auroville

3901. SHRI RASHEED MASOOD:  
SHRI R. N. RAKESH:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that group clashes have been on the increase in Auroville;

(b) if so, details thereof and the reasons for the growing incidents of group clashes in Auroville; and

(c) the steps taken by Government to get the things in order?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c). There have been a few incidents involving different groups in Auroville during the last two years, but it is not a fact that group clashes have been on the increase. On the other